

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) Requests have been received from Shri V.P. Singh, former Prime Minister and his wife and Shri H.D. Deve Gowda former Prime Minister requesting for withdrawal of SPG.

(c) The requests of the former Prime Ministers are under examination. Schemes for alternative security arrangements based on latest threat perception which will be required in their cases are being drawn up.

#### **Scholarship and Welfare Schemes**

2079. SHRI JAGAT VIR SINGH DRONA : Will the Minister of WELFARE be pleased to state :

(a) whether the scholarship and pension under various beneficial schemes of the Social Welfare Department are not being disbursed in Uttar Pradesh especially in Kanpur for want of funds;

(b) if so, the reasons therefor ; and

(c) the steps being taken by the Union Government and the State Government to provide funds to the social welfare department ?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) and (b) Under the Centrally Sponsored Schemes of Post-Matric Scholarship to students belonging to SCs & STs and Pre-Matric Scholarship to the Children of those engaged in unclean occupations, the State Government of Uttar Pradesh has intimated coverage of 1,44,805 and 49, 179 beneficiaries, respectively, during 1996-97. The State Government has further intimated that in 1996-97 under the Scheme of Post-Matric Scholarship, 3,875 beneficiaries were covered in Kanpur with an expenditure of Rs. 75 lakhs. No pension scheme is implemented by Welfare Ministry.

(c) During 1996-97 a Central assistance of Rs. 2070.823 lakhs was released to the State Government of Uttar Pradesh under the Scheme of Post Matric Scholarship and Rs. 201.34 lakhs under the scheme of Pre-Matric Scholarship. Complete proposals under these two schemes for 1997-98 are awaited from the State Government.

#### **Loans to State Financial SC/ST/OBC Development Corporations**

2080. SHRI P. NAMGYAL : Will the Minister of WELFARE be pleased to state:

(a) whether J & K State SC/ST/OBC Development Corporations provide loans and assistance to some entrepreneurs ;

(b) if so, whether entrepreneurs not eligible were also provided assistance in J & K; and

(c) if so, the details thereof along with the reasons therefor ?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) Yes, Sir.

(b) No such instance has come to the notice of this Ministry.

(c) Question does not arise.

#### **Report of the Chief Commissioner**

2081. SHRI N. RAMAKRISHNA REDDY : Will the Minister of WELFARE be pleased to state:

(a) whether the report of the disabilities chief commissioner has not been laid in the Parliament ;

(b) if so, the reasons therefor ; and

(c) the steps proposed to be taken to inform the Parliament from time to time about the welfare measures taken for the disable persons ?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) Yes, Sir.

(b) and (c) As per the provisions of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995, Central Government shall cause the Annual Report submitted by Chief Commissioner to be laid before each house of the Parliament giving full account of his activities during the previous financial year.

Chief Commissioner for Persons with Disabilities has been recently appointed vide Government order dt. 5th June, 97. As per rules framed under the Act, Chief Commissioner shall, as soon as, possible after the end of the financial year not later than 30th day of September in the next year shall prepare and submit an Annual Report to the Government. The Report will be laid before the Parliament as and when received from the Chief Commissioner during 1998.

[Translation]

#### **Delhi Police**

2082. KUNWAR SARVARAJ SINGH :  
SHRI BRIJ BHUSHAN TIWARI :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of incidents of murder, suicide and death due to Police torture in Delhi during May, June and till date ;